

whose expert to that country can be increased, and

(b) if so, the items which have been selected by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) and (b) The Delhi office of Japan External Trade Organisation (JETRO) the official trade promotion agency of Japan, asked for a list of a few priority items both primary and manufactured products, which are being, or are intended to be, exported from India to Japan. A statement containing List of items supplied to JETRO are placed on the Table of the House (Placed in Lib-rar See No LT-5295/73)

#### Import of News-print from U.S.S.R

\*191 SHRI RAM PRAKASH  
SHRI PRABODH CHANDRA

Will the Minister of COMMERCE be pleased to state

(a) whether contract has been concluded with the Soviet Union for the import of news-print, and

(b) if so the broad outlines thereof?

THE MINISTER OF COMMERCE (PROF D P CHATTOPADHYAYA) (a) Yes, Sir

(b) The STC has purchased 50 000 tonnes of news-print from the USSR for import during July 1973 to May 1974

#### Setting up of Pay Commission for Employees of Nationalised Banks

\*192 SHRI RAM BHAGAT PASWAN Will the Minister of FINANCE be pleased to state

(a) whether Government have decided to set up a Pay Commission for employees of nationalised banks, and

(b) if so, the terms of reference and composition of the Commission?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b). A statement is laid on the Table of the House

#### Statement

Government of India has recently set up a Committee for the standardisation of scales of pay, allowances and perquisites of officers (other than Award Staff) in the 14 nationalised banks. The Committee will enquire into and make recommendations to the Government on the following

- (i) The principles that should govern the structure of pay scales of officers of nationalised banks and to suggest such changes in the existing structure as may be necessary to bring about standardisation of scales of pay. In making its recommendations, the Committee will take into consideration the terms and conditions of the Chairman and Managing Directors of nationalised Banks,
- (ii) The allowances, amenities, facilities or benefit in kind that should be admissible to the various grades of officers in the nationalised Banks,
- (iii) The age of superannuation of and the nature and quantum of terminal benefits for the officer cadres
- (iv) The principles that should govern the question of transferability of senior staff amongst the various nationalised banks i.e. posts which involve control over branches in a region or which are entrusted with the responsibility of taking policy decisions or which carry at the beginning of the scale total emoluments